

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20.

CA-99/2023 IN CP/89(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.03.2023**

NAME OF THE PARTIES:

Punit Aggarwal
Vs.

Umash Creations Private Limited

SECTION: 59, 241(1), 242(4) OF THE COMPANIES ACT, 2013. RULE 11 OF NCLT.

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **24.03.2023**.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)